

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY  
ENGLISH DEPARTMENT

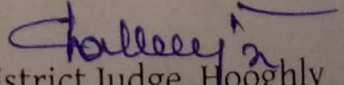
Order No. 226

Dated 28.08.2020

Following staff members are directed to attend their duties on the dates of hearing as per this office Order No. 224 dated 28.8.2020 at Hooghly Sadar Sub-Division to deal with electricity cases, POCSO Cases, NDPS Cases as well as Atrocities Cases.

Nature of Cases	Name of Deputed Staff Members of Hooghly Sadar Sub-Division
For Electricity Cases	1. Sri Rajib Rajak, LDC, Additional District & Sessions Judge, 3 <sup>rd</sup> Court, Hooghly 2. Sri Sourav Ghosh, Group-'D' Additional District & Sessions Judge, 3 <sup>rd</sup> Court, Hooghly
For POCSO Cases	1. Sri Gorav Ghosh, LDC, Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Hooghly 2. Sri Anirban Dey, Group-'D' Additional District & Sessions Judge, 3 <sup>rd</sup> Court, Hooghly 3. Sri Rajib Nandy, Group-'D' Additional District & Sessions Judge, 3 <sup>rd</sup> Court, Hooghly
For NDPS Cases	1. Sri Naba Kumar Saha, Judge, Special Court-cum-Additional District & Sessions Judge, Hooghly 2. Sri Harendra Nath Ojha, Group-'D' Judge, Special Court-cum-Additional District & Sessions Judge, Hooghly
For Atrocities Cases	1. Sri Sujoy Das, Bench Clerk, Additional District & Sessions Judge, 1 <sup>st</sup> Court, Hooghly 2. Sri Subrata Sarkar, LDC, Additional District & Sessions Judge, 1 <sup>st</sup> Court, Hooghly

Additional District & Sessions Judge of Chandernagore, Serampore and Arambagh Sub-Division are requested to depute required staff members to deal with the above mentioned cases,

  
District Judge, Hooghly